

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/713(CHE)/2024
PETITION NUMBER : CP(IB)/300(CHE)/2021
**NAME OF THE APPLICANT : Chitra Perinkulam Ragavan (IRP)
(Pruple Stream Convergence Pvt Ltd)**
NAME OF THE RESPONDENT(S) : --
**UNDER SECTION : Sec 60(5) of IBC, 2016 & Rule 11 of NCLT
Rules, 2016**

ORDER

Ld. Counsel Mr. Jerin Asher Sojan for the Liquidator.

Case Heard.

List the Application for hearing on **30.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk